

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.04.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CONT.PET/01/2021 IN MA/937/IB/2019 IN CP/510/IB/2017
NAME OF PETITIONER : Shri R Raghavendran (Liquidator)
M/s Veasons Energy Systems Pvt Ltd
NAME OF RESPONDENT : Tmt.Sudha Devi I.A.S
M/s Tamil Nadu Civil Supplies Corporation (TNCSC) & 2 Ors
SECTION : Sec 425 Of CA 2013

ORDER

Due to administrative reasons, the matter reposted to **17.06.2021**.


(K.NATARAJAN)
Deputy Registrar

MS